

SEVENTH GOA LEGISLATIVE ASSEMBLY

(Thirteenth Session, 2021)

FIRST REPORT

(2021)

OF THE

BUSINESS ADVISORY COMMITTEE

(Presented to the House on the 25th January, 2021)

GOA LEGISLATURE SECRETARIAT

PORVORIM-GOA

SEVENTH LEGISLATIVE ASSEMBLY OF THE STATE OF GOA

(Thirteenth Session, 2021)

FIRST REPORT (2021) OF THE

BUSINESS ADVISORY COMMITTEE

A sitting of the Business Advisory Committee was held on 15th January, 2021 at 11.00 am in the Speaker's Conference Room, Assembly Complex, Porvorim-Goa to consider the Business to be transacted during the Thirteenth Session, 2021 of the Seventh Goa Legislative Assembly of the State of Goa.

2. The following were present:

COMMITTEE

1. Shri Rajesh Patnekar, ...Hon'ble Speaker.....Chairman
2. Shri Dr. Pramod Sawant.....Chief MinisterMember
3. Shri Digambar Kamat.....Leader of OppositionMember
4. Shri Mauvin Godinho.....Minister for Leg. AffairsMember
5. Shri.Churchill Alemao.....MLA.....Member
6. Shri Vijai Sardesai MLA.....Member
7. Shri Ramkrishna Dhavalikar.. MLA.....Member

GOA LEGISLATURE SECRETARIAT

1. Namrata Ulman, Secretary
2. Shri H.Noronha, Joint Secretary
3. Shri Mohan Gaonkar, Under Secretary
4. Farida Muzawar, Section Officer

GOVERNMENT OFFICERS

1. Shri Puneet Kumar Goel, Secretary, Finance
2. Shri Chokha Ram Garg, Secretary, Law
3. Shri D.S.Raut Dessai, Jt.Secretary, Law

3. The Committee took up for consideration Memorandum No. 2 of 2021 placed before it (Annexure-I).

4. The Committee took the following decisions:

- i) The Discussion on the Motion of Thanks to the Governor's Address delivered on 25th January, 2021 would be taken up on 27th , 28th and on 29th January, 2021 .
- ii) Presentation, Discussion and Voting on Supplementary Demands for Grants,2020-2021 (Second Batch) and the connected Goa Appropriation Bill,2021 relating to the Supplementary Demands for Grants,2020-2021 (Second Batch) to be taken up on 28th January,2021.
- iii) On 29th January, 2021, Friday is fixed for Private Members' Business. After Private Members' Business has concluded than only the remaining of the Government Business shall be taken up.
- iv) In future, on Friday, only Private Members' Business shall be taken up.
- v) The Committee decided that Rule 63(5) relating to Calling Attention be suspended for this session only.
- vi) The Committee decided that a maximum of 3 Calling Attentions be permitted per day from 27th to 29th January, 2021.
- vii) The Committee stated that the same is not to be considered as a precedent/convention for future; as the same is a special case due to prevailing circumstances.
- viii) The time table showing day to day Business order for the Thirteenth Session, 2021 as shown at **Annexure - II** was approved by the Committee.
- ix) The Committee also agreed that any other Bills based on policy decisions of the Government may be introduced.

PORVORIM, GOA
DATE: 15-01-2021

NAMRATA ULMAN
SECRETARY

ANNEXURE-I

SEVENTH GOA LEGISLATIVE ASSEMBLY

BUSINESS ADVISORY COMMITTEE (2021)

MEMORANDUM NO.1 OF 2021

Tentative List of Business for the Thirteenth Session (Seventh Legislative Assembly) 2021

The Government has sent a tentative programme of list of Government Business for the Thirteenth Session of the Seventh Legislative Assembly which is as follows:

1. LEGISLATIVE BUSINESS

1. The Goa (Regulation of House Building Advance) Bill, 2021.
2. The Goa Non Biodegradable Garbage (Control) (Amendment) Bill, 2021.
3. The Goa Fiscal Responsibility and Budget Management (Amendment) Bill, 2021
4. The Goa Municipalities (Amendment) Bill, 2021
5. The Goa Motor Vehicles Tax (Amendment) and Taxation on Passenger and Goods (Amendment) Bill, 2021

2. FINANCIAL BUSINESS

- i. Presentation, Discussion and Voting on Supplementary Demands for Grants 2020-21(Second Batch).
- ii. Introduction, Consideration and Passing of The Goa Appropriation Bill, 2021 relating to the Supplementary Demands for Grants for the year 2020-21(Second Batch).

3. OTHER BUSINESS

The Committee may consider allotment of time for the aforesaid business to be transacted during the Thirteenth Session, 2021.

PORVORIM, GOA
DATE: 15-01-2021

NAMRATA ULMAN
SECRETARY

ANNEXURE-II

DAY TO DAY BUSINESS ORDER FOR THE THIRTEENTH SESSION, 2021

Monday, 25th January, 2021-

- (i) Governor's Address to the Seventh Legislative Assembly in its Thirteenth Session, 2021.

Wednesday, 27th January, 2021-

- (i) Government Bills,-if any.
(ii) Discussion on Motion of Thanks *to the* Governor's Address delivered to the House on 25th January,2021(Day-1)

Thursday, 28 January, 2021-

- (i) Presentation, Discussion and Voting on Supplementary Demands for Grants 2020-21.
(ii) Introduction, Consideration and Passing of Goa Appropriation Bill, 2021 relating to the Supplementary Demands for Grants for the year 2020-21
(iii) Government Bills,-if any.
(iv) Discussion on Motion of Thanks *to the* Governor's Address delivered to the House on 25th January,2021(Day-2)

Friday, 29 January, 2021 -

- (i) Private Members' Business Day
(ii) Government Bills,-if any.
(iii) Discussion and Voting on Motion of Thanks to the Governor's Address delivered to the House on 25th January,2021.(Last Day).

PORVORIM, GOA
DATE: 15-01-2021

NAMRATA ULMAN
SECRETARY